

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

27.10.2014

OA No. 291/00556/2014

Mr. Sameer Jain, Counsel for applicant.

The learned counsel for the applicant submits that he wants to withdraw the present OA. Therefore, the present OA is dismissed as withdrawn.

Anil Kumar
(Anil Kumar)
Member (A)

Abdul

*Copy. Cr. No.
Wd. No 923*

*Anil Kumar
27-10-14*